

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/89/(IB)/2017
NAME OF THE PETITIONER(S) : A. PREM KUMAR
NAME OF THE RESPONDENT(S) : K K FLATS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Y. PRAKASH

Counsel for Petitioner

Y/K

MR. NALLA THABI.

Counsel for Resp.

Thabi

ORDER

Counsel for the petitioner present. Counsel for the respondent along with the Managing Director, Mr. Muthukumar is present. Counsel for the petitioner is directed to file an affidavit as per Section 9 (3) (b) of the IB Code, 2016 along with the bank statement. The Managing Director appearing on behalf of corporate debtor is directed to bring the proof of payment as per his submissions made before this Bench by the next date of hearing. Put up on **05.06.2017 at 02.30 P.M.**

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)